

concealment of facts and gross misconduct; and

(d) if so, the details of amount recovered/likely to be recovered on account of penal rent including water tap and electric charges at market value together with house rent allowance fraudulently drawn and also disciplinary action taken?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) House rent allowance is payable to Railway employees who are not provided with Government accommodation and whose place of duty falls within the Municipal limits of a City/Town or its Urban Agglomeration, classified for the purpose, as per rules prescribed by Government from time to time.

(b) and (d). Information is being collected and will be laid on the Table of the Sabha.

(c) Yes.

बिलासपुर रेल डिब्बोजन में रेल राजस्व का दुर्विनियोग

3735. श्री शरद यादव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दक्षिण-पूर्व रेल कर्मचारी संघ, भिलाई के शाखा सचिव ने सूचित किया है कि दक्षिण-पूर्व बिलासपुर रेल डिब्बोजन में रेल राजस्व का 20 करोड़ रुपये से अधिक का दुर्विनियोग हुआ है और वहां कुप्रबन्ध है ;

(ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है; और

(ग) क्या सरकार इस सम्बन्ध में दोषी पाये गये अधिकारियों के विरुद्ध कठोर कार्यवाही करेगी ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) दक्षिण-पूर्व रेल प्रशासन को ऐसी कोई सूचना नहीं मिली है ।

(ख) और (ग). प्रश्न नहीं उठता ।

### Scheme to Expedite Disposal of Matrimonial Cases

3736. SHRI PARMANAND GO-VINDJIWAL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) In view of the fact that disposal of matrimonial cases from the lowest court to higher court of the country is delayed inordinately, whether Government are considering any scheme for the quick disposal of matrimonial cases; and

(b) if so, what are the main features of the scheme?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) No, Sir. The Government are not considering any scheme specially for a quick disposal of matrimonial cases.

(b) Does not arise.

### Growth of Oil Production

3737. SHRI SAMAR GUHA: Will the Minister of RAILWAYS be pleased to state:

(a) if he has seen an article in Times of India dated 10th November, 1977 on "Energy Bonanza End Is Near Freightening Scnerio" and noted that the serious supply-demand imbalance of energy will occur as early as 1991 and the end of the era of growth of oil production is only 15 years away;

(b) if so, has any action been taken to reduce the production of diesel locos which have 40 years life and will have no HSD oil available after 15 years;

(c) the money invested on the diesel locos is already a sunk cost as per economic studies of traction in 1974 and as such what further action is being taken to restrict further investment on diesel locos;

(d) how much capital has been invested on diesel locos so far and